

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2008

ANANNYA ACHARYA Petitioner(s)

VERSUS

SUBHENDU ACHARYA Respondent(s)
(With appln(s) for stay and office report)

Date: 14/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Hiren Dasan, Adv.
Mr. Dharendra Kr. Mishra, Adv.
Mrs Sarla Chandra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service is complete by registered post.

Duly signed A.D. card is placed on record.

There is no appearance.

List before the Hon'ble Court.

(M.K. GUPTA)
Registrar